			a) of a de manufact	$\langle 0 \rangle$ of an extention 10		Decelution During		na) Damilatiana ao	4.0	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	12	6305830651	12	6257793851	48.65	0	0	48036800	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	10	6370509065	10	6318995623	49.13	0	0	51513442	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	2366	372588222	1451	154608891	1.20	0	75538447	142440885	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	2414088	0	0	0.00	0	0	2414088	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	281	668243322	211	129490806	1.01	0	15725224	523027292	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	1775590	3	1775590	0.01	0	0	0	<u>Annexure 9</u>
Total		2674	13721360938	1687	12862664761	100.00	0	91263671	767432507	